

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 204
IB-253/ND/2020

IN THE MATTER OF:

M/s. Formax Electronics Pvt. Ltd.

...PETITIONER

Vs.

M/s. Indochin Electrotech Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

Order delivered on 10.02.2020.

Coram:

SHRI. P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

**For the Petitioner/Op.-Creditor/F.C. :Mr. Rajesh Agrawal, Ms.
Urvashi Sharma, Advocates**

For the Respondent/ Corporate-debtor :

ORDER

Heard the submissions made by the Proxy counsel of the Operational-creditor. Proxy counsel of the operational-creditor is directed to verify the Paper-book through the help of the arguing counsel. At the request of the proxy counsel, matter is adjourned to **27.02.2020**.

-sd-

**(V.K. Subburaj)
Member (T)**

-sd-

**(P.S.N. Prasad)
Member (J)**